

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 1413 of 2021

Swapnil Mayuresh.Petitioner
-Versus-
J.P.S.C. through its Secretary & Ors.Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : xxx

For the Respondents : xxx

02/ 22.04.2021 In view of the resolution as contained in reference No. 1165-1201/2021 dated 18.04.2021 passed by the Jharkhand State Bar Council, nobody appears for the parties.

The petitioner has knocked the door of this Court for quashing the Annexure-8 result published by the J.P.S.C.

The J.P.S.C. as well as the State are directed to file counter-affidavit.

Put up this case after two weeks.

[Dr. S.N.Pathak,J]

P.K.S.